

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4841
ANSWERED ON:23.04.2015
RECOMMENDATIONS OF LAW COMMISSION
Reddy Shri Ch. Malla

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission of India has made certain recommendations to the Government for amendment in the proposed Prevention of Corruption Act (Amendment) Bill;
- (b) if so, the details thereof; and
- (c) the reaction of the Government in this regard and particularly in view of the recent cases of espionage in some departments?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) and (b) : The Law Commission of India has submitted its Report No. 254 titled "The Prevention of Corruption (Amendment) Bill, 2013" to the Government on 12.02.2015, wherein, it has recommended to amend certain provisions of the said Bill like Clauses/Sections 7 to 12, 15, 17A(1) and 18A-I etc.

(c) : Information is being collected and will be laid on the Table of the House.